

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 241**

TO BE ANSWERED ON THE 22ND JULY, 2025/ ASHADHA 31, 1947 (SAKA)

SEAWALL CONSTRUCTION AND COASTAL PROTECTION WORKS

241. SHRI K RADHAKRISHNAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total amount sanctioned by the Union Government for seawall construction and coastal protection works in Kerala during the last ten years, year-wise;**
- (b) whether the Government has reviewed the effectiveness of the seawall projects in preventing coastal erosion and protecting livelihoods in affected districts like Alappuzha, Kollam, and Thiruvananthapuram;**
- (c) whether there is any proposal to increase Central assistance for long-term coastal protection measures, including eco-friendly alternatives such as artificial reefs and mangrove regeneration in Kerala; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): The primary responsibility for disaster management, including coastal protection, rests with the State Governments concerned. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Central Government provides financial assistance to States / Union Territories

under its Flood Management & Border Area Program (FMBAP), for flood management which also includes assistance for Coastal protection schemes.

Central Water Commission (CWC) in association with Central Ground Water Board (CGWB) and other central Government institutions (like NIO, NIOT, NCCR, CWPRS etc) had the Quarterly Dialogue (QD) with concerned States including on the topic Coastal Area Management in the month of April- May 2024. These sessions were aimed to assess ongoing coastal challenges and explore long-term, sustainable strategies for coastal area management. As an outcome of this QD, CWC has published a detailed report titled “Status Report on Coastal Area Management – An Indian Perspective, Regional Issues & Remedial Measures” in September 2024. A list of coastal intervention, including interventions undertaken by Kerala in the last 10 years are detailed in this publication which is available at CWC website <https://cwc.gov.in/en/publications?title=status+report>.

(c) & (d): To mitigate the risk of erosion, Fifteenth Finance Commission (XV-FC) had recommended an allocation of Rs.1500 crore from NDMF for the award period 2021-22 to 2025-26. Central Government has issued on

20.06.2024, the guidelines for Approval and Release of funds for Coastal and River Erosion under NDMF based on the recommendations of the XV-FC under NDMF. The guidelines are available on MHA website www.ndmindia.mha.gov.in.

National Disaster Management Authority (NDMA) has received the Detailed Project Report (DPR) titled '*Coastal and River Erosion Mitigation Project under NDMF*' from the Government of Kerala. The DPR outlines a range of initiatives aimed at addressing the pressing issue of severe coastal erosion along the Kerala coastline. It incorporates both structural measures and nature-based solutions—such as artificial reefs and mangrove regeneration—to ensure long-term coastal protection in vulnerable stretches including Alappuzha, Kollam, and Thiruvananthapuram, among others, under the National Disaster Mitigation Fund (NDMF).

NDMA has convened the Technical Advisory Committee (TAC) and has recommended revision in the DPR for updating and resubmitting the project.
